

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**3. IA 1870/2024 In C.P. (IB)/1005(MB)2019**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2024**

**NAME OF THE PARTIES: - Avil Menezes Liquidator of Varron  
Autoakst Limited  
IN THE MATTER OF  
Indian Overseas Bank  
V/s  
Varron Autokast Limited**

**Section: Rule 11 of NCLT, 2016 U/s 7 of (IBC)**

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**ORDER**

**IA.No.1870/2024**: - Adv. Jesal Singh appeared for the Liquidator through VC. List this matter on **07.05.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**